

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 213 OF 2016**

**Dated: 1<sup>st</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Mula Pravara Electric Co-operative Society Ltd. ...Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghuvamsy for R.1

**ORDER**

We are informed that cross appeal being Appeal No. 108 of 2016 has already been admitted. Therefore, admit this appeal. Issue notice to the Respondents returnable on 21.09.2016. Dasti, in addition, is permitted.

List the matter on **21.09.2013**. Tag to Appeal No. 108 of 2016.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**